

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5652

ANSWERED ON:07.09.2011

VACANCIES IN CBI

Mandal Shri Mangani Lal;Semmalai Shri S. ;Singh Shri Jagada Nand;Tomar Shri Narendra Singh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the details of vacancies in Central Bureau of Investigation (CBI) at present in various categories, category-wise;
- (b) the number of employees appointed on contract basis as a stopgap arrangement in CBI, category-wise;
- (c) the number of vacancies filled during the last three years and the current year till date, category -wise and year-wise;
- (d) the steps taken/proposed to be taken to fill the vacant posts in CBI;and
- (e) the time by which all the vacant posts will be filled?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a): The details of category wise vacancies in Central Bureau of Investigation (CBI) as on 10.08.2011 is as under:-

Cadre	Sanctioned	Available	Vacancy
	Strengt	Strength	

Executive	4496	3682	814
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Legal	312	197	115
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Technical	155	106	49
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Ministerial	1,532	1,352	180
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Canteen posts	70	52	18
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TOTAL	6,565	5,389	1,176
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(b) : 43 Special Prosecutors/Assistant Special Prosecutors and 45 Technical officers (09 Banking & Foreign Trade, 08 Engineering, 08 Insurance & Taxation and 20 Computer Professionals) have been appointed in CBI on contract basis as a stopgap arrangement.

(c):

Cadre 2008 2009 2010 2011 (till 10.8.2011)

Executive 335 562 490 691

Legal 21 6 55 23

Technical 4 3 13 56

Ministerial 78 176 129 185

Canteen 0 9 1 0

TOTAL 438 756 688 955

These include vacancies filled through Direct Recruitment, Deputation, Promotion and Contract basis.

(d): The Government is taking long term and short term measures to fill up the vacant posts. Among long term measures, the Government is considering changes in the Recruitment Rules to reduce the deputation quota at various levels and increase the promotion quota and the direct recruitment quota whereby CBI would be able to recruit and promote its own officers and reduce dependency on lending organizations for sponsoring candidates for deputation to CBI. In the short term, the Government has approved contractual appointment of law officers, technical officers, pairvi officers and clerks to fill up vacant posts in CBI. The Government has also approved diversion of posts from deputation quota to promotion quota enabling CBI to fill up vacant posts at the level of Deputy Superintendent of Police. With these measures, the vacancies in CBI have been reduced to a large extent. Since January, 2010, as many as 1643 posts have been filled up through promotion, recruitment, deputation and contractual appointments.

(e): Occurrence of vacancies and filling up the same as per notified Recruitment Rules are continuous processes. No definite time frame can be stipulated for the same.